NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.21/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016

NAME OF THE PARTIES: M/s. Biostadt Mhseeds Limited

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

<u>ORDER</u>

C.P. No. 21/14(1)/NCLT/MB/MAH2016

List this matter for hearing on 5th January, 2017.

B.S.V. PRAKASH KUMAR Member (Judicial)

Dated: 08.12.2016

sd/V. NALLASENAPATHY
Member (Technical)